Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.120/2017 in O.A. No.1120/2016

Tuesday, this the 25th day of October 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Mr. Pramod Kumar Sabat Aged about 55 years s/o Mr. Narayan Sabat r/o Flat No.1065, Plot No.4 Rajnigandha Apartment Sector 19, Dwarka New Delhi

..Applicant

(Mr. S K Gupta, Advocate)

Versus

Mr. Y S Malik Chairman National Highways Authority of India G-5 & 6, Sector 10, Dwarka New Delhi – 110 075

..Respondent

(Nemo)

ORDER (ORAL)

Justice Permod Kohli:

Mr. S K Gupta, learned counsel for applicant submits that the order of this Tribunal stands complied with by the respondent. Present proceedings are rendered infructuous. Dropped.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

October 10, 2017 /sunil/